

weapon in connection with the India -China border dispute, and if so, to what extent?

REMOVAL OF BOUNDARY PILLARS ON INDO-PAK BORDER BY PAKISTANIS

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU) : If by the term 'psychological warfare' is meant the skilful use of all media of information for putting across our views on the India-China border dispute and exposing of false Chinese propaganda on the subject, Government have made full use of them. Our publicity is, however, based on truth and conducted with dignity and sobriety in keeping with the best traditions of our country.

257. SHRI T. M. DASGUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Indo-Pak boundary pillars near Bhagaban-tilla of Sabroom Sub-Division have been removed by Pakistani nationals and that some Pakistani nationals: have 'forcibly occupied a portion of the disputed area of Indo-Pakistan border with the connivance of the authorities of Ramgarh Sub-Division of East Pakistan; and

(b) if so, what action has been taken to replace the pillars and remove the intruders?

INDIANS IN FOREIGN COUNTRIES

374. SHRI SUNDARMANI PATEL: Will the PRIME MINISTER be pleased to state the number of Indians excluding the members of the diplomatic staff living at present in (i) Hungary, (ii) U.S.S.R., (iii) Poland, (iv) North Vietnam, (v) North Korea, (vi) Bulgaria, (vii) Czechoslovakia, (viii) Albania, (ix) Yugoslavia, (x) Rumania and (xi) East Germany?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU) : The number of Indians residing at present in each country is as follows: —

(i) Hungary	33
(ii) U.S.S.R.	363
(iii) Poland	50
(iv) North Vietnam	Six Indian Families
(v) North Korea ...	Nil
(vi) Bulgaria....	1
(vii) Czechoslovakia	HO
(viii) Albania.	Nil
(ix) Yugoslavia ...	22
(x) Rumania	15
(xi) East Germany	95

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU):

(a) Yes, Sir, On the 15th January, 1963 at about noon, ten East Pakistan Rifles personnel in civilian clothes visited Bhaga-bantilla at a trijunction of Tripura, East Pakistan and Assam and removed a GT pillar,, which they carried off to their Taidong camp. The East Pakistan Rifles personnel, it is reported, are patrolling the disputed area at the head waters of the river Feni in violation of the Cease-Fire Agreement of 15th October, 1962. They are j also encouraging Pakistani nationals ! to settle down in the disputed area.

(b) Strong protests have been lodged by the Tripura Administration with the East Pakistan authorities both at the State Government and the District Officers' level regarding the missing pilla, and its restitution demanded, as well as against the illegal occupation and patrolling of the disputed area by the East Pakistan Rifles personnel in violation of the above-mentioned Agreement.

tTransferred from the 14th March, 1963.